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in Lok Sabha, I am directed to enclose herewith the Appropriation (No. 3) Bill, 1974, as passed by Lok Sabha at its sitting held on the 6th September, 1974.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

(2)

"I am directed to inform Rajya Sabha that Lok Sabha at its sitting held on Friday, the 6th September, 1974, has adopted the enclosed motion concurring in the recommendation of Rajya Sabha that Lok Sabha do join in the Joint Committee of the Houses on the Prevention of Food Adulteration (Amendment) Bill, 1974. The names of the members nominated by the Lok Sabha to serve on the said Joint Committee are set out in the motion."

MOTION

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954, made in the motion adopted by Rajya Sabha at its sitting held on the 2nd September, 1974 and communicated to this House on the 2nd September, 1974 and do resolve that the following 40 Members of Lok Sabha be nominated to serve on the said Joint Committee, name-

- 1. Shri Achal Singh
- 2. Shri Tarodekar Venkatrao Babarao

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- 3. Shri Bhagirath Bhanwar
- 4. Shri Biren Engti
- 5. Shri Brijraj Singh
- 6. Shri V. Shanker Giri
- T_{v} Shrimati Marjorie Godfrey
- : 🐮 Shri Annasaheb Gotkhinde
 - 9. Shri Madhuryya Haldar

-] Supply of foodgrains to Kerala
- 10. Shri M. M. Joseph
- 11. Kumari Kamla Kumari
- 12. Shri Tulsiram Dashrath Kamble
- 13. Shri M. Kathamuthu
- 14. Shri A. K. Kisku
- 15. Shri A. K. Kotrashetti
- 16. Shrimati T. Lakshmikanthamma
- 17. Shri Lalji Bhai
- 18. Shri Kumar Majhi
- 19. Shri Bhagatram Rajaram Manhar
- 20. Shri Murasoli Maran
- 21. Shri Prasannbhai Mehta
- 22. Shri Mohammad Yusuf
- 23. Shri Mohan Swarup
- 24. Shri Muhammed Sheriff
- 25. Shri Balakrishna Venkanna Naik
- 26. Shri G. L. Nanda
- 27. Shri Tarkeshwar Pandey
- 28. Shri Prabodh Chandra
- 29. Shri Ram Surat Prasad
- 30. Shrimati Maya Ray
- 31. Shri M. Ram Gopal Reddy
- 32. Shri Ajit Kumar Saha
- 33. Shri Sangliana
- 34. Shri Chandra Shekhar Singh

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- 35. Shri Shankar Dayal Singh
- 36. Shri K. Subravelu
- 37. Shri R. V. Swaminathan
- 38. Shri Chandra Bhal Mani Tiwari
- 39 Shri P. Venkatasubbaiah
- 40. Dr. Karan Singh."

Sir, I lay a copy of the Appropriation (No. 3) Bill, 1974 on the Table.

REFERENCE TO REDUCTION IN SUPPLY OF FOODGRAINS TO KERALA

MR. CHAIRMAN: Mr. Kunjachen. ...

DR. K. MATHEW / KURIAN (Kerala): On a point of order. Earlier,

[Dr. K. Mathew Kurian]

on several occasions, our party had moved motions, Calling Attention Motions, on the serious question of the food situation in Kerala. You Sir, in your wisdom has allowed a mention. In the last Session of this House, we had moved a Calling Attention Motion on the very serious food situation in Kerala.

[RAJYA SABHA]

MR. CHAIRMAN: Let him complete.

DR. K. MATHEW KURIAN: I am only making a submission.....

MR. CHAIRMAN: Why?

DR. K. MATHEW KURIAN: I will tell you why. In the last Session of this House, we had moved a Calling Attention Motion on the serious food situation i_n Kerala.

MR. CHAIRMAN: It is not correct.

DR. K. MATHEW KURIAN: Whenever we have moved a Calling Attention Motion, whenever we have raised it, these Ministers have turned a deaf ear.

MR. CHAIRMAN: Kindly resume your seat.

DR. K. MATHEW KURIAN: If the hon. Minister can : . .

MR. CHAIRMAN: Do not take down anything.

(DR. K. MATHEW KURIAN continued speaking).

MR. CHAIRMAN: Yes, Mr. Kunjachen.

KUNJACHEN SHRI Ρ. K. Chairman. Sir, at (Kerala): Mr. present the people of Kerala are dying due to starvation and the Government says that thye are dying due to some other diseases. That is what is being stated by the Government. Government The Central has reduced the monthly quota of ration from 80,000 tonnes to 42,000 tonnes. have After our request they agreed to revise it to 10,000 tonnes more. Consequently the Kerala Gov-

ernment has reduced the ration from six ouncs to three ounces. The people of Kerala cannot live by this ration. The Central Government must stop this step-motherly treatment meted out to Kerala. The Minister of Food is against the people of Kerala. He has denied the people of Kerala food on the plea that unless fertiliser is lifted from Ernakulam food will not be sent to Kerala. The Minister is not helping Kerala. He is not sending food to Kerala and the people there are dying of starvation. But he says that the people are dying due to gastro-enteri is and other diseases. The people cannot live with hen's rations. Under the present situation the Minister must come here and say what the Government is going to do to save the people of Kera'a. Unless he comes to explain before the House we are going to resort to dharna. · .. 6---

DR. K. MATHEW KURIAN: Sir, on several occasions we have discussed the food issue before the House. We are not satisfied with the Minister's reply. Nothing has been done. The ration has been cut to three ounces.

SHRI MONORANJAN ROY (West Bengal): Similar situation exists in West Bengal.

DR. K. MATHEW KURIAN: Yes, similar situation existed in Bengal. No assurance has been given. Ration has been cut and the people of Kerala are dying due to starvation. They are on the verge of revolt. Therefore, we from our Party are going to sit in *dharna* in front of you until we get an assurance from the Government that the cut will be restored.

(At this stage, some hon'ble Members sat on the floor of the House near the Chair).

SHRI S. KUMARAN (Kerala): Mr. Chairman, Sir, Kerala is facing a grave and explosive situation... SHRI VISWANATHA MENON (Kerala): Let Kerala's voice be heared.... (Interruption).

(At this stage the hon'b'e Member sat on the floor of the House near the Chair.)

SHRI MONORANJAN ROY: Sir, in West Bengal also the ration has been reduced. In protest against the Government action I also joint the *dharna*.

(The hon'ble Member sat on the floor of the House near the Chair.)

DR. K. MATHEW KURIAN: Let the Food Minister come here and assure us what he is going to do.

SHRI NIREN GHOSH (West Bengal): Let Mr. Subramaniam come here and give a statement.

SHRI LOKANATH MISRA (Orissa): I would like to make a submission. I would appeal to you to direct the Food Minister to come and make a statement in the House, in response to what has been stated by hon'ble Members. Meanwhile I would appeal to hon'ble Members to resume their seat so that the business of the House gets transacted.

SOME HON'BLE MEMBERS: No, no.

SHRI S. S. MARISWAMY: Mr. Chairman, Sir, (Interruption).

DR. K. MATHEW KURIAN: The Food Minister has yet t_0 know the people of Kerala.

SHRI S. KUMARAN: Sir, I was something. saying Yes, I will say something. Kerala is now facing a grave and explosive food situation. Usually July, August and September are lean months in Kerala. In addition to that the massive floods, incessant rains landslides and the enormous destruction caused by these natural calamities have left a trial of sorrow for the people.

Supply of foodgrains 22 to Kerala

critical juncture the At this cutting Government the Central Kerala is of rice to quota a very cruel step. As a result of this the State Government can distribute only 303 of rice and 1.5 oz. of wheat for an adult per day. Yesterday I received a teleprinter message from the Kerala Food Ministry. Sir, they said the stock position of rice in the FCI godowns in Kerala is very criti-There is at present a stock of cal. only 9,000 tonnes of rice in Kerala and the available stock also is out evenly State. distributed within the For want of stocks in the main depots of the FCI. The average daily arrival has come down to less than 300 tonnes. Unless the Food Corporation of India arranges for movement of special wagons of rice from its depots in Andhra Pradesh and elsewhere, breakdown in the supply of of rice even this meagre quantity cannot be ruled out. In the circumstances, I request the Central Govmake the ernment to necessary arrangements for the immediate allotment of 30,000 tonnes of rice in addition to the 45,000 tonnes of rice already allotted during this month, and for a regular allocation of 90,000 tonnes of rice and 45,000 tonnes of wheat to Kerala in order to enable the State-Government to maintain the ration. I would like to warn the Government that unless sufficient allotments are made, the people of Kerala will have to rise in revolt against the stepmotherly attitude of the Central Government. Sir, every time we raise the Kerala food situation here, the Government of India gives the readymade reply "We will consider it sympathetically when the time comes," In the circumstances, we have no other way to fight against the policies of the Government. So I also join other Kerala Members in the Dharna, until the Government gives a clear assurance.

SHRI VISWANATHA MENON: Let them forget their party affiliations. and let them come here.

(Interruptions).

MR. CHAIRMAN: Order, please. Please resume your seats. The Minister in charge of Food will meet Members of the Rajya Sabha who have raised this question and he will make a statement before the House adjourns to-day. Therefore, I suggest that hon. Members may resume their seats. Let us carry on our business with some dignity.

(At this stage, the hon. Members who had sat on the floor near the Chair went back to their seats.)

श्री राजन रायण : श्रीमन, हमारा पौइन्ट ग्राफ ग्रार्डेंग है। बहत ही विनम्रता के साथ मैं व्यवस्था का प्रश्न ग्रापके समक्ष प्रस्तुत करना चाहता हु ग्रौर ग्रापको इस वात के लिए ग्रंपने दिल से बधाई देना चाहता हं कि ग्रापने ग्राज केरल के संबंध में जो व्यवस्था दी, वह ग्रापने बहुत ही ग्रच्छा किया ग्रौर जो सरकार की शौतानी हरकतें होती हैं उनको प्रचालित नहीं होने दिया । ग्रापने यह काम ग्रच्छा कियां कि एग्रीकल्चर मिनिस्टर को इस बात के लिए तैयार किया ग्रौर ग्रादेश दिया कि ग्राज सदन के उठने से पहने केरल के सम्मानित सदस्यों से मिल कर केरल की खाद्य समस्या के बारे मे विचार करें । उसी तरह से मैं च हगा कि ग्राप म्रापनी उदार दुष्टि और दरिया-दिल हमारे साथ भी रखें। श्रीमन्, मैं चाहूंगा कि ग्राप हमारी वाणी से प्रभावित हों ।

ग्राप देखते हैं, विहार में मंडगाई; भ्रष्टाचार, बेरोजगारी, ग्रन्न की कमी के प्रश्न को ते ज तमाम ग्रांदोलन हो एहा है ग्रौर श्रीमन्, 5 तारीख को गोली चली, हमारे एक माथी जो कि यहां किसी से कम नही है, श्री जगदेव प्रसाद सिंह, को जानवूझ कर गफूर सरकार ने गोली से मरवाया है । वे जनता के माने हुए नेता हैं, पिछड़े वर्ग के लोगों के भी नेता

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MR. CHAIRMAN: Will you please resume your seat?

श्री राजनारायणः अंरिवेमर्वः ह चुकेहै,हमारी सोजलिस्ट पार्टी कीं राज्य जाबाके सेकेटरी ।

MR. CHAIRMAN: Don't take down anything.

(SHRI RAJNARAIN continued speaking).

MR. CHAIRMAN: You are not resuming your seat. You are not hearing me. You must give some opportunity for the Chair to explain. You are not hearing anybody. Therefore, I have asked them not to take down anything.

श्री रबी राध : श्रीमन्, हमारा पौइन्ट ग्राफ ग्रार्डर है। राजनारायण जी ग्रापकी ग्रनुमति से एक व्यवस्था के प्रश्न पर बोल रहे थे तो ग्रापने वीच में उनको टोका कि ग्राप सुन नहीं है हैं। ये तो ग्रपने पौइन्ट ग्राफ ग्रार्डर पर बोल रहे हैं। इस तरह के बहत में पौइन्ट ग्राफ ग्रार्डर पर ग्राप सुनने है, फिर इन को क्यों मना करते हैं। मैं ग्रापने ग्रनुरोध कर रहा हूं कि ग्राप उनके पौइन्ट ग्राफ ग्रार्डर को सुन लें।

MR. CHAIRMAN: I will suggest to Mr. Rajnarain to come and meet me separately. I will discuss with him and if he has got any problem I will try to solve it. But this is not the way of doing things.

श्वी रातन राथ्या : श्रीमा, मेरा पौइग्ट माफ आईर है ि क्य इन मदन में 2 तरीके अखिनजर हो गर ? आप अनुमंत्रे आदमी हैं, वुनुर्ग आदमी हैं, मैं चाठा: ई मदन में दो स्टैंडर्म न हों । केरल के उन जम्मानिज मदस्यों को मै बबाई देता हूं कि उन्होंने बरना देजर केरल की खाद्य समस्या पर सरकार का

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ध्यान आकर्षित कर दिथा, उसी तरह से मैं चाहता हं कि इस बिहार में जो गोली चली है 5 तारीख को जिसमे जगदेश प्रसाद जी मारे मए हैं, उस पर भी ध्यान वें ग्रौर सरकार को ग्रादेश दें । श्री जगदेश प्रसाद को जानगुझ कर मारा गया है । वे वहा मंत्री रह चुके है, पिछड़े वर्ग के प्रतिनिधि है और वहा से एक **एक्**स-ताल्लुकेदार ने पुलिस के मिल कर [\] उनके ऊपर गोली चलवा दी ।

MR. CHAIRMAN: Is that all? I will look into the matter. Please resume vour seat.

REFERENCE TO ACUTE DROUGHT CONDITIONS IN VARIOUS STATES

श्री प्रकाशवीर शास्त्री (उतरप्रदेश)ः सभा-पति जी, मैं जिन प्रश्न को उठाने जा रहा हूं, वह भी लगभग उभी से संबंधित है जो देण की मूखे की स्थिति के बारे में है। म्राज 7 राज्यों में भगंकर सुखा पड़ रहा है। उन 7 राज्यों के स्रतिरिक्त भी इस प्रकार के राज्य है, जिनमें सूखें की स्थिति हैं। मैं विहार की चर्वानहीं करना चाहता, जिसके बारे में श्रभी हमारे सहगोगी श्री राजनारायण ने आपके सामने कहा है कि किस तरह वहां गोषित दल के एक प्रमुख नेता ग्रौर भूतपूर्व मंत्री जगदेव प्रसाद सिंह का देहावसान हुआ है, न ही मै उस चर्चा का विशेष उन्नेख करना चाहता ह जो कटक जिले के ग्रन्दर ग्रन्न के सभाव में प्रदर्शन करने वात्री जनता क ऊपर गोलिया चर्लः हैं । राजस्थान की, जहां समस्था की भगंकरता है, उसकी चर्चा ग्रभी हमारे मित...

SHRI PRAHMANANDA PANDA (Orissa): There was only firing in the aiŗ.

[7 SEPT. 1974] conditions in 26 various States

NIREN SHRI GHOSH (West Bengal): No. It was raised by meand Mr. Sitaram Singh yesttrday. Fifteen Congress MPs have issued a statement. It is not a small matter.

श्री रबी राथ (उडीसा) : फाइरिंग हई, लोग इन्जई हुए ।

SHRI BRAHMANANDA PANDA: Because, the mob was unruly.

श्री प्रकाशवीर शास्त्री : मैं यह था फि श्री क्रमातन्द पण्डा समझता जो इन सदन के माननाय मदस्य है. मेरी इस बात से सहानुमुति प्रगट करेंगे कि मैंने उनके राज्य में जो गोनी चनी है उस घटना का थोडा सा उल्लेख किया ग्रौर वहां जो ग्रन्न के ग्रभाव में स्थिति उत्पन्न होती जा रही हैं उनकी स्रोर इशारा किया, लेकिन न आने उन्होंने करो मेरी बात में व्यवधान उतन्त्र किया....

श्वरे बहा नन्द पण्डाः मै ने यह नहीं कहा। ग्रापने कहा गोनी चनी नामैने कहा है :क—— There was firing in the air, because the mob was unruly.

SHRI NIREN GHOSH: How do you know?

SHRI BRAHMANANDA PANDA: I know.

श्री रबी राय : गोली चली है, लोग अस्पताल में भारतीं हुए हैं, उनको मालूम हੈਂ ।

श्री ब्रह्मानन्द पण्डा : तुमको मानुमः नहीं है ।

श्री रबी राध : "ग्रापको" कहिए । "तूमको" नहीं कहते है, अन्पार्लियामेंटरी है।